

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 2(ND)/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.07.2016

NAME OF THE COMPANY: Yoroshil Investments Pvt. Ltd. & Ors.

V/s.

M/s. Wel Interade Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	MEHA KHURANA	ADVOCATE	RESPONDENTS	
2	RAJNISH SINHA	"		

**Order**

The matter has been received from Court No. 2. Parties are seeking time.

Therefore, hearing is deferred to 16.09.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

29<sup>th</sup> July, 2016  
(P.K. SUD)